

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.287/MP/2024**

- Subject : Petition under section 79(1)(c), (f), and (k) of the Electricity Act, 2003 read with regulations 9, 19, and 20 of the Central Electricity Regulatory Commission (Procedure, Terms, and Conditions for grant of Trading Licence and other related matters) Regulations, 2020 seeking adjudication of disputes related to the return of energy due to the Petitioner from the Respondent in terms of the letter of intent dated 23.03.2022.
- Petitioner : Himachal Pradesh State Electricity Board Limited (HPSEB)
- Respondent : India Power Corporation Limited (IPCL)
- Date of Hearing : **6.1.2025**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member
- Parties Present : Shri Anand Ganesan, Advocate, HPSEB  
Ms. Swapna Seshadri, Advocate, HPSEB  
Shri Amal Nair, Advocate, HPSEB  
Ms. Shivani Verma, Advocate, HPSEB  
Ms. Devyani Prasad, Advocate, HPSEB

**Record of Proceedings**

Learned counsel for the Petitioner submitted the present Petition has been filed seeking adjudication of the disputes related to the return of supply of the 14.02 MUs of energy due to the Petitioner from the Respondent, IPCL, in terms of the Letter of Intent dated 23.2.2022.

2. In response to the specific query of the Commission regarding the jurisdiction to adjudicate the disputes between the distribution licensees, the learned counsel for the Petitioner submitted that, as per the Petitioner, this Commission has the necessary jurisdiction to deal with the present matter and may be permitted to file its brief submissions on the above aspect.
3. Considering the above, the Commission deemed it appropriate to issue the notice on maintainability of the Petition and permitted both sides to file their brief submissions on the aspect of jurisdiction, if any, within four weeks.
4. The Petition will be listed for hearing on '**admission**' on **11.3.2025**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**